MR. CHAIRMAN: No, no. Please. *...(Interruptions)...* This is Question Hour. Q. No.271. *...(Interruptions)...* The questioner is not present. Any supplementaries?

*271. [The Questioner (Dr. Abhishek Manu Singhvi) was absent.]

Skill development training in Rajasthan and West Bengal

*271. DR. ABHISHEK MANU SINGHVI: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a)   the number of institutions providing training in skill development in the States of West Bengal and Rajasthan, district-wise;

(b)   the skills in which the youth in the States of Rajasthan and West Bengal are being trained in; and

(c)   whether the Ministry has taken any steps for skill mapping of the skill expertise existing in different parts of the country, if not, the reasons therefor?

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (DR. MAHENDRA NATH PANDEY): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a)   Under Skill India Mission, about 20 Central Ministries/Departments including Ministry of Skill Development and Entrepreneurship (MSDE) are involved in the implementation of more than 40 schemes for various skill development programmes for youth across the country. Major schemes include Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Scheme of Jan Shikshan Sansthan (JSS) for Skill Development, Scheme for Creation/Improvement of Training Infrastructure (ITIs), National Apprenticeship Promotion Scheme (NAPS), Rural Self Employment and Training Institutes (RSETI), DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), etc.

After closure of STAR scheme implemented by Ministry of Finance during August, 2013 to September, 2014, PMKVY was launched as a pilot in 2015 (approved by Cabinet on 20.03.2015). Owing to successful implementation of pilot phase of PMKVY, the

Union Cabinet has approved the continuation of PMKVY scheme. PMKVY (2016-20) is a flagship scheme of the MSDE being implemented with an objective to provide skilling to one crore people across the country in four years *i.e.* 2016-2020. PMKVY does not mandate ttoe establishment of permanent training centres, however, it enables large number of prospective youth for taking up Short Term Training (STT) and Recognition of Prior Learning (RPL) through empanelled training centers/training providers (TCs/TPs) throughout the country including State of West Bengal and Rajasthan. Under the scheme, empanelment of TCs/TPs is done through single window IT application known as SMART (Skill Management and Accreditation of Training Centres). As on 11.11.2019, 436 and 1,385 TCs have been empanelled in the State of West Bengal and Rajasthan, respectively. The district-wise number of empanelled TCs in State of West Bengal and Rajasthan is given in column (e) of table at Annexure I (*See* below).

In addition, the Ministry through National Skill Development Corporation (NSDC) promotes establishment of model and aspirational permanent skill centres known as Pradhan Mantri Kaushal Kendra (PMKK) for imparting skill training in every district throughout the country. At present, skill training at PMKKs is being imparted under the PMKVY (2016-20). As on 11.11.2019, 42 and 34 PMKKs have been established in State of West Bengal and Rajasthan, respectively. The district-wise number of established PMKKs in State of West Bengal and Rajasthan is given in column (g) of table at Annexure I (*See* below).

Scheme of Jan Shikshan Sansthan (JSS) for skill development is being implemented through its institutional framework in the country with the objective to improve the occupational skills and technical knowledge of the non/neo literate. Out of 277 JSSs in the country, 7 JSSs are in 7 Districts of Rajasthan and 8 JSS are in 8 District of West Bengal providing training in skill development. The detailed physical performance of the scheme in these two states is given at Annexure II (*See* below).

In addition to above short-term training, 14,939 ITIs are providing long term training all over India. There are 1857 ITIs in 33 Districts of Rajasthan and 264 ITIs in 19 Districts of West Bengal. Annexure III (*See* below).

(b) Under PMKVY (2016-20), training is being imparted in different National Skill Qualification Framework (NSQF) aligned job roles, developed by industry led Sector Skill Councils, covering 37 different sectors in Short Term Training. Under Long Term Training courses, training is being imparted in 137 trades through ITIs and 45 trades are covered under JSS scheme. The top three job roles in Rajasthan and West Bengal are:

Sl. No.	Program/ Scheme	Rajasthan			West Bengal		
1.	PMKVY 2016-20	Trainee Associate	Field Technician-Computing and Peripherals	Self Employed Tailor	Retail Sales Associate	General Duty Assistant	Field Technician-Computing and Peripherals
2.	ITI	Electrician	Fitter	Mechanic Diesel	Fitter	Electrician	Welder
3.	JSS	Tailoring	Beautician	Electrician	Tailoring	Beautician	Electrician

(c) A skill gap study has been conducted by National Skill Development Corporation (NSDC), over 2010-2014, with an objective to understand the sectoral and geographical spread of incremental skill requirements across 24 high priority sectors between 2013-17 and 2017-22, which indicates that there is an additional net incremental requirement of 109.73 million skilled manpower by 2022in twenty four key sectors. The sector-wise details are given at Annexure IV.

Annexure-I

The district-wise number of empanelled and operational TCs under PMKVY (CSCM and CSSM) and established PMKKs in State of West Bengal and Rajasthan is given below:

State	Sl. No	District	CSCM		CSSM		Total		No. of Established PMKKs	Grand Total
			Empanelled TCs	Operational TCs	Empanelled TCs	Operational TCs	Empanelled TCs	Operational TCs		
			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)=(e)+(g)
1	2	3	4	5	6	7	8	9	10	11
Rajasthan	1	Ajmer	27	4	7	3	34	7	1	35
	2	Alwar	105	11	13	3	118	14	1	119
	3	Banswara	5	3	1	0	6	3	1	7
	4	Baran	7	3	2	0	9	3	1	10
	5	Barmer	8	4	5	0	13	4	0	13
	6	Bharatpur	63	9	10	2	73	11	1	74
	7	Bhilwara	12	5	5	0	17	5	1	18
	8	Bikaner	16	5	3	1	19	6	1	20
	9	Bundi	8	3	4	0	12	3	1	13

10	Chittorgarh	8	5	2	2	10	7	1	11
11	Churu	62	10	7	0	69	10	1	70
12	Dausa	28	5	8	5	36	10	1	37
13	Dholpur	20	4	6	1	26	5	1	27
14	Dungarpur	4	3	2	1	6	4	1	7
15	Hanumangarh	143	7	6	2	149	9	1	150
16	Jaipur	169	15	24	11	193	26	3	196
17	Jaisalmer	4	3	1	0	5	3	1	6
18	Jalore	7	5	2	0	9	5	1	10
19	Jhalawar	1	1	3	1	4	2	1	5
20	Jhunjhunu	174	20	10	3	184	23	1	185
21	Jodhpur	17	8	7	1	24	9	1	25
22	Karauli	15	4	4	1	19	5	1	20
23	Kota	10	5	5	1	15	6	1	16
24	Nagaur	35	6	11	2	46	8	1	47
25	Pali	8	4	3	0	11	4	1	12
26	Pratapgarh	2	2	1	0	3	2	1	4

1	2	3	4	5	6	7	8	9	10	11
	27	Rajsamand	5	2	2	1	7	3	1	8
	28	Sawai Madhopur	10	3	2	2	12	5	1	13
	29	Sikar	106	9	18	6	124	15	1	125
	30	Sirohi	7	6	3	1	10	7	1	11
	31	Sri Ganganagar	62	7	7	1	69	8	1	70
	32	Tonk	23	4	6	2	29	6	1	30
	33	Udaipur	20	6	4	1	24	7	1	25
		Total	1191	191	194	54	1385	245	34	1419
West Bengal	1	Alipurduar	3	1	0	0	3	1	1	4
	2	Bankura	20	2	17	3	37	5	1	38
	3	Bardhaman	30	6	9	7	39	13	0	39
	4	Birbhum	16	3	3	1	19	4	2	21
	5	Cooch Behar	5	2	3	1	8	3	1	9
	6	Darjeeling	11	4	3	4	14	8	1	15
	7	East Midnapore	12	2	4	1	16	3	2	18
	8	Hooghly	19	5	7	2	26	7	4	30

9	Howrah	11	2	2	-i	13	3	2	15
10	Jalpaiguri	9	3	3	1	12	4	1	13
11	Jhargram	1	1	0	0	1	1	0	1
12	Kalimpong	2	1	0	0	2	1	0	2
13	Kolkata	17	3	4	3	21	6	2	23
14	Malda	14	6	8	3	22	9	2	24
15	Murshidabad	22	3	10	5	32	8	2	34
16	Nadia	10	3	3	2	13	5	3	16
17	North 24 Parganas	46	10	17	6	63	16	6	69
18	North Dinajpur	3	2	4	0	7	2	1	8
19	Paschim Bardhaman	0	0	1	1	1	1	2	3
20	Purba Bardhaman	0	0	8	1	8	1	1	9
21	Purulia	10	1	4	2	14	3	1	15
22	South 24 Parganas	29	6	10	7	39	13	4	43
23	South Dinajpur	4	3	0	0	4	3	1	5
24	West Midnapore	17	3	5	2	22	5	2	24
	TOTAL	311	72	125	53	436	125	42	478

Annexure-II

The detailed physical performance of the JSS scheme in State of Rajasthan and West Bengal

(a) Rajasthan

Sl. No.	District	No. of JSSs	Total Beneficiaries trained (2014-15 to 2018-19)
1.	Bikaner	1	5877
2.	Jaipur	1	5668
3.	Jhalawar	1	5129
4.	Kota	1	6344
5.	Sikar	1	5115
6.	Jodhpur	1	4949*
7.	Ajmer	1	5227*
	TOTAL	7	38309

* Data upto 2017-18, Grant Withheld from 2018-19

(b) West Bengal

Sl. No.	District	No. of JSSs	Total Beneficiaries trained (2014-15 to 2018-19)
1.	Purva Medinipur (Haldia)	1	5795
2.	Jalpaiguri	1	5793
3.	Narendrapur	1	6274
4.	Purulia	1	5011
5.	Uluberia (Howrah)	1	5422
6.	Paschim Medinipur	1	4015
7.	Layek Para, Bankura	1	5254
8.	North 24 Parganas	1	6241
	Total	8	43805

Annexure-III

The district-wise number of affiliated ITIs and trainees in State of Rajasthan and West Bengal, as on 30.11.2019

State	Sl. No.	District Name	Affiliated ITI	Trainees
Rajasthan	1.	Ajmer	57	1291
	2.	Alwar	131	56241
	3.	Banswara	8	433
	4.	Baran	44	1375
	5.	Barmer	28	809
	6.	Bharatpur	99	3069
	7.	Bhilwara	38	1994
	8.	Bikaner	27	741
	9.	Bundi	47	1567
	10.	Chittorgarh	30	558
	11.	Churu	53	1256
	12.	Dausa	109	6144
	13.	Dholpur	42	1078
	14.	Dungarpur	8	107
	15.	Ganganagar	40	1441
	16.	Hanumangarh	44	1183
	17.	Jaipur	311	9957
	18.	Jaisalmer	5	29
	19.	Jalore	8	113
	20.	Jhalawar	39	469
	21.	Jhunjhunu	99	2550
	22.	Jodhpur	56	1784

State	Sl. No.	District Name	Affiliated ITI	Trainees
	23.	Karauli	46	1660
	24.	Kota	93	3039
	25.	Nagaur	98	3021
	26.	Pali	17	507
	27.	Pratapgarh	6	38
	28.	Rajsamand	10	226
	29.	Sawai Madhopur	35	1797
	30.	Sikar	152	3208
	31.	Sirohi	6	289
	32.	Tonk	50	2387
	33.	Udaipur	21	1334
		Total	1857	61078
West Bengal	1.	24 Paraganas North	23	2599
	2.	24 Paraganas South	21	2510
	3.	Bankura	18	1688
	4.	Barddhaman	38	4702
	5.	Birbhum	15	1427
	6.	Dakshin Dinajpur	7	984
	7.	Darjeeling	6	477
	8.	Haora	9	1305
	9.	Hooghly	19	1855
	10.	Jalpaiguri	7	658
	11.	Koch Bihar	5	786
	12.	Kolkata	10	1636
	13.	Maldah	4	616

State	Sl. No.	District Name	Affiliated ITI	Trainees
	14.	Medinipur East	13	1045
	15.	Medinipur West	22	2533
	16.	Murshidabad	9	1013
	17.	Nadia	19	2967
	18.	Purulia	13	1526
	19.	Uttar Dinajpur	6	861
		TOTAL	264	31188

Annexure-IV

The sector-wise incremental Human Resource Requirement across 24 key sectors

(Estimates in millions)

S.No	Sector	Employment Base in 2013 (million)	Projected Employment by 2022 (million)	Incremental Human Resource Requirement (2013-22)
1	2	3	4	5
1.	Auto and Auto Components	10.98	14.88	3.9
2.	Beauty and Wellness	4.21	14.27	10.06
3.	Food Processing	6.98	11.38	4.4
4.	Media and Entertainment	0.4	1.3	0.9
5.	Handlooms and Handicrafts	11.65	17.79	6.14
6.	Leather and Leather Goods	3.09	6.81	3.72
7.	Domestic Help	6	10.88	4.88
8.	Gems and Jewellery	4.64	8.23	3.59
9.	Telecommunication	2.08	4.16	2.08
10.	Tourism, Hospitality & Travel	6.96	13.44	6.48

1	2	3	4	5
11.	Furniture and Furnishing	4.11	11.29	7.18
12.	Building, Construction and Real Estate	45.42	76.55	31.13
13.	IT and ITES	2.96	5.12	2.16
14.	Construction Material and Building Hardware	8.3	11	2.7
15.	Textile and Clothing	15.23	21.54	6.31
16.	Healthcare	3.59	7.39	3.8
17.	Security	7	11.83	4.83
18.	Agriculture	240.4	215.6	(24.8)
19.	Education/skill development	13.02	17.31	4.29
20.	Transportation and Logistics	16.74	28.4	11.66
21.	Electronic and IT Hardware	4.33	8.94	4.61
22.	Pharma and Life Sciences	1.86	3.58	1.72
23.	BFSI	2.55	4.25	1.7
24.	Retail	38.6	55.95	17.35
	TOTAL	461.1	581.89	120.79
	GRAND TOTAL (After removal of duplications in Retail Sector)	450.73	560.46	109.73

SHRI DEREK O'BRIEN: Sir, we are cooperating. You allow us to speak for one minute. ...*(Interruptions)*...

MR. CHAIRMAN: No; I cannot do it. You know that. ...*(Interruptions)*... the Minister may laid the Answer on the Table. ...*(Interruptions)*...

SHRI DEREK O. BRIEN: *

MR. CHAIRMAN: This is not going on record. ...*(Interruptions)*... This is not going on record. ...*(Interruptions)*...

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* Not Recorded.

SHRI DEREK O'BRIEN: Then we should go and sit outside.

MR. CHAIRMAN: That is your choice. What can I do? I can only request. *...(Interruptions)...* Come on. *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, this is your choice. You protect me. *...(Interruptions)...*

MR. CHAIRMAN: I am trying to protect the House, everyday, one section or the other does something, including your side also. What can I do? *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, please protect us. *...(Interruptions)...*

MR. CHAIRMAN: The other day, Question Hour was lost, Zero Hour was lost. Because of whom? *...(Interruptions)...* That is why I am saying. I am trying to stick to rules. *...(Interruptions)...*

SHRI DEREK O'BRIEN: Sir, we are seeking your protection. *...(Interruptions)...*

MR. CHAIRMAN: The questioner is not present. Now, next question. Q. No. 272. *...(Interruptions)...*

SHRI DEREK O'BRIEN:*

MR. CHAIRMAN: This is not going on record. Please sit down. *...(Interruptions)...* Will you not sit down? *...(Interruptions)...* You want to be standing here all day long! *...(Interruptions)...* I will not throw you out. I will only throw out the infiltrators, not the Members. *...(Interruptions)...* Question No. 272. *...(Interruptions)...* Don't make comment on the Chair and the House. *...(Interruptions)...* Please, go to your seat. *...(Interruptions)...* Go to your seat. *...(Interruptions)...*

SHRI DEREK O'BRIEN: I am on my seat. *...(Interruptions)...*

MR. CHAIRMAN: Okay. *...(Interruptions)...*

SHRI DEREK O'BRIEN: The country is burning. *...(Interruptions)...*

MR. CHAIRMAN: The country is not burning. You don't worry on that. *...(Interruptions)...*

SHRI DEREK O'BRIEN: The country is burning. *...(Interruptions)...*

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* Not Recorded.

MR. CHAIRMAN: Don't burn it from here. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: We want you to protect us. ...*(Interruptions)*...

MR. CHAIRMAN: I never expected this sort of behaviour ...*(Interruptions)*... If you don't want the House to function, then you car restrain. ...*(Interruptions)*...

SHRI B.K. HARIPRASAD: Sir, the Member has to be protected ...*(Interruptions)*... The House is very much...*(Interruptions)*...

SHRI HUSAIN DALWAI: Please. ...*(Interruptions)*...

MR. CHAIRMAN: You have the charge. ...*(Interruptions)*... Q.No.272.

Digitization of land records

*272. SHRI HUSAIN DALWAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)   the amount of land records that have been digitized, State-wise and the percentage of land records yet to be digitized;

(b)   whether digitization has reduced property fraud and if so, to what percentage, State-wise and year-wise details thereof in the last five years;

(c)   whether steps are being taken by the Government to spread awareness about the benefits of this digitization, if so, the details thereof; and

(d)   the steps taken for the digitization of land records of farmers who have not registered their property due to high registration fees and have no legal claim on their property?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (d) The subject of 'Land' and its management falls within the legislative and administrative jurisdiction of the respective States as provided under Entry Numbers 18 and 45 of List II (State list) of the Seventh Schedule to the Constitution. The Central Government, through the Digital India Land Records Modernization Programme, a Central Sector Scheme, is providing financial assistance to the States, *inter alia,* for